

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.No. 250 of 2014 & IA No. 409 of 2014, A.No.284 of 2014 & IA No. 452 of 2014,
A.No. 297 of 2014 & IA No. 178 of 2015 and A.No. 42 of 2016**

Dated: 28th July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**A.No. 250 of 2014 & IA No. 409 of 2014
Biomass Energy Developers Association & Ors. ... Appellant(s)
Versus
Andhra Pradesh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary

Counsel for the Respondent(s) : Mr. Krishan Dhar for R-2 to R-5 (KLDS VINOBER)
Mr. D.Bharathi Reddy for TSERC

**A.No.284 of 2014 & IA No. 452 of 2014
Biomass Energy Developers Association & Ors. ...Appellant(s)
Versus
Andhra Pradesh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary

Counsel for the Respondent(s) : Mr. Krishan Dhar for R-2 to R-5 (KLDS VINOBER)
Mr. D.Bharathi Reddy for TSERC

**A.No. 297 of 2014 & IA No. 178 of 2015
M/s The South Indian Sugar Mills Association & Ors. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mani Kumar C, Chief Manager (Legal) for
Appellant No.8

Counsel for the Respondent(s) : Mr. Krishan Dhar for R-2 to R-5 (KLDS VINOBER)

**A.No. 42 of 2016
M/s The South Power Distribution Co. of Andhra Pradesh ... Appellant(s)
Ltd. & Anr
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishan Dhar for R-2 to R-5 (KLDS VINOBER)

Counsel for the Respondent(s) : Mr. K.Gopal Choudhary for R-1

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ORDER

The Learned Counsel for the Appellant submits that the pleadings are complete. Since, the Judicial Member is demitting office in a short period, the hearing of these appeals may not be completed. Hence, post this batch of appeals on **14th September, 2016.**

(T. Munikrishnaiah)
Technical Member
vt/kt

(Justice Surendra Kumar)
Judicial Member